

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 317/2012

SKI CARBON (BLACK) INDIA PVT. LTD.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH THR. ITS SECRETARY

Respondent(s)

(I.A. NO. 20858/2017(APPLICATION FOR DIRECTION) IS TO BE LISTED)

Date : 05-03-2018 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Pawanshree Agrawal, AOR

For Respondent(s) Mr. Ravi Prakash Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter is listed for 9th March, 2018.

Not to be deleted from the said date.

(USHA RANI BHARDWAJ)
AR CUM PS

(MALA KUMARI SHARMA)
BRANCH OFFICER